

[श्री प्रेम मनोहर]

बाद बसें आई हैं, डकट्टा हुई हैं और फिर पानी आया है, इस सबमें 12 घंटे लगे हैं। जब आपकी रोड्स बंद हो गई थीं तो बाईर सेक्योरिटी फोर्स ने सूचना क्यों नहीं दी, जिसके कारण गेट नहीं खुला और यात्री इधर न आ सकें।

DR. K. L. RAO : Actually the hill-slide occurred between Jyotirmath and Chumoh, and the vehicles had passed these hillslide areas. They were at Belakuchi. They were not on the road between Belakuchi and Jyotirmath where the hillslide occurred. The vehicles had come out at a time when there were no hillslides.

SHRI M. RUTHNASWAMY (Tamil Nadu): While we find the Minister very satisfactory with regard to his exposition of how things have happened and why things have happened, may I ask if he has paid enough attention to preventing or even mitigating these disasters which are caused by some of our rivers. I would like to ask whether any scientific study has been made of our major rivers?

I want to know whether any, scientific study has been made of the major rivers, especially of such erratic rivers as the Alaknanda and the Kosi, whether a geological study of the rivers, their banks and their sources so that protective measures may be taken by building up enough reservoirs and channels. We cannot go on like this mourning the disasters caused by our erratic rivers, we cannot go on mourning over them from year to year. We must take some steps; in order to prevent these disasters from happening, a scientific study of our rivers from the source to the mouth must be made. Has any scientific study of our rivers, been made?

DR. K. L. RAO: Sir, these hillslides in the Himalayan mountains are inevitable. These hill-slides do occur and we cannot help it. But what the hon. Member has probably kept in mind, I also agree with it. It has to be done in a place like this; in such very important places communications are necessary. In important tracts like this where a large number of pilgrims go—and the security force is concerned—the alignment of the road must be far more scientifically done than what I

is usually done. And I think in the rearrangement of these roads these studies will be kept in mind. I hope that they will be able to align a much safer road.

PAPERS LAID ON THE TABLE

CERTIFIED ANNUAL ACCOUNTS (1968-69) OF THE INDIAN INSTITUTE OF TECHNOLOGY KANPUR AND RELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): Sir, on behalf of Prof. V. K. R. V. Rao, I beg to lay on the Table, under subsection (4) of section 23 of the Institutes of Technology Act, 1961, a copy of the Certified Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1968-69 and the Audit Report thereon. i Placed in Library. See No. LT-3787/ 70.]

PAPERS UNDER THE TARIFF COMMISSION ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): Sir, I beg to lay on the Table, under subsection (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers:—

(i) Report (1969) of the Tariff Commission on the Fair Selling Price of Antimony. [Placed in Library. See No. LT-3664/70.]

(ii) Government Resolution No. 3(6)/69-Met I, dated the 12th June, 1970 (in English and Hindi). [Placed in Library. See No. LT-3665/70.]

(iii) Statement under the proviso to subsection (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that sub-section. [Placed in Library. See No. LT-3666/70.]